

## **Election of Members to the Advisory Council of the Delhi Development Authority**

**THE MINISTER OF PARLIAMENTARY AFFAIRS; AND MINISTER OF MINORITY AFFAIRS (SHRI KIREN RIJIJU):**

Sir, with your permission, on behalf of Shri Manohar Lal, I rise to move the following:-

?That in pursuance of clause (h) of sub-section (2) and sub-section (4) of Section 5 of the Delhi Development Act, 1957, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Advisory Council of the Delhi Development Authority, subject to the other provisions of the said Act.?

: प्रश्न यह है :

?कि दिल्ली विकास अधिनियम, 1957 की धारा 5 की उप-धारा (2) के खंड (ज) और उप-धारा (4) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से, जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों के अध्यक्षीन, दिल्ली विकास प्राधिकरण की सलाहकार परिषद के सदस्यों के रूप में कार्य करने के लिए अपने में से दो सदस्य निर्वाचित करें।?

प्रस्ताव स्वीकृत हुआ।

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**12.10 hrs**